## GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:33 ANSWERED ON:08.08.2012 ALLOCATION FOR VETERINARY HOSPITALS Patle Kamla Devi

## Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has made allocation for the construction of veterinary hospital in Chhattisgarh;

(b) if so, the details thereof;

(c) the present status of the said construction work;

(d) whether the sanctioned funds have been released; and

(e) if not, the reasons therefor and the time by which the said funds are likely to be released?

## Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (e): One-Time-Additional Central Assistance of Rs.4.9 crore was sanctioned to the Government of Chhattisgarh during 2010-11 for construction of 6 Veterinary Hospitals and Artificial Insemination Centres and 68 Dispensaries. The amount has since been released to the Government of Chhattisgarh and the construction works are in progress at various stages.

In addition to this under Integrated Action Plan (IAP) which covers 10 districts of Chhattisgarh an amount of Rs. 55 crore has been released to each district. The funds are released to the State Government which in turn releases the same to the districts. A three-Member Committee comprising of DM/ Collector, Superintendent of Police and District Forest Officer at the district level decides the schemes to be taken up with these funds. Along with other projects the Government of Chhattisgarh has taken up construction of 74 veterinary hospitals/ centres under IAP of which 42 are in Bijapur, 29 in Dantawada and 3 in Kanker.